

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 92 OF 2025

IN THE MATTER OF:

Dr. Anil Kumar Pandey

.....PETITIONER

VERSUS

State of Uttar Pradesh & Ors.

.... RESPONDENT

MEMO OF PARTIES (As Per ORDER DATED 28.03.2025)

Dr. Anil Kumar Pandey

..... PETITIONER

VERSUS

1. Member Secretary, Uttar Pradesh Pollution Control Board
Building No.TC-12 V, VibhutiKhand,
Gomti Nagar, Lucknow U.P.
[Email: ms@uppcb.in](mailto:ms@uppcb.in) **(RESPONDENT NO.1)**
2. District Magistrate, Deoria, Uttar Pradesh
Collectorate Campus Deoria
Email: dmdeo@nic.in/ admfr.de-up@gov.in **(RESPONDENT NO.2)**
3. Regional Office, Ministry of Environment, Forest and Climate Change, Lucknow
Regional Office (CZ), Kendriya Bhawan,
5th Floor, Sector "H" Aliganj,
Lucknow – 226020
Email: rocz.lko-mef@nic.in/ pccf-up@nic.in **(RESPONDENT NO.3)**